CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 678/2017 in O.A. No. 2432/2017

New Delhi, this the 14th day of November, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

- Kishan Choudhary,
 S/o Sh. Dalel Singh,
 Working as Driver in DTC,
 r/o WZ-161, Village Dasghara,
 PO Pusa, New Delhi-12.
- Neeraj Shokeen,
 S/o Sh. Rajbir,
 Working as Driver in DTC,
 R/o H.No. 755, Ranjed Pana,
 Vill & PO Dichaun Kalan,
 New Delhi-43.

.. Petitioners

(By Advocate : Shri Yogesh Sharma)

Versus

Shri K.B. Sharma, Depot Manager, Delhi Transport Corporation, Shadipur Depot, New Delhi.

..Respondent

(By Advocate : Shri Hitesh Kumar Bagai for Shri Manish Garg)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioners, while submitting that the orders of this Tribunal have been complied with, seeks liberty to question the orders now passed by the respondents. 2. Accordingly, the CP is closed and notice is discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar) Member (J)

/Jyoti/